

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.04.2013

OA No. 281/2013 with MA 109/2013

Mr. P.N. Jatti, Counsel for applicant.

The applicant has filed this OA seeking for a direction to decide his representation regarding providing him appointment on compassionate grounds. Accordingly, the respondents are directed to decide the representation of the applicant dated 18.10.2012 (Annexure A/1) in accordance with the provisions of law.

With these observations the OA is disposed of with no order as to costs.

The MA No. 109/2013 for condonation of delay is also disposed of accordingly.

Anil Kumar

(Anil Kumar)
Member (A)

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